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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD


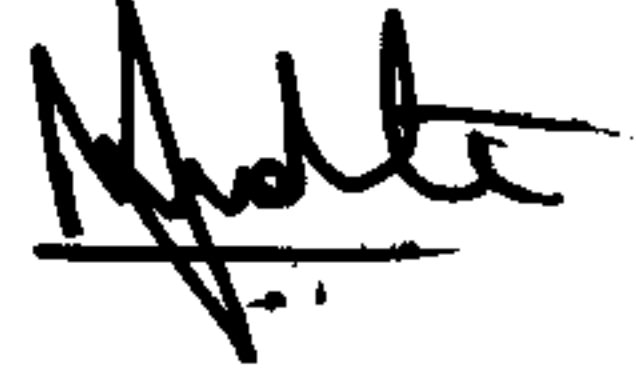
Co. Appeal No. 307/252/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2018

Name of the Company: Awaneesh Shrivastava
(IITG Jobs Pvt. Ltd.)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mohammed Arkam G. Shaikh	Advocate	Appellant	
2.	Nachiket D. Mehta (Ms. Mithili Mehta)	Advocate	Respondent IT Dept	

ORDER

Advocate Mr. Mohammed Arkam G. Shaikh is present for the appellant.
Advocate Mr. Nachiket D. Mehta is present for Income Tax Department.

Representation of the ROC is received.

Acknowledgement of the income tax return is filed.

Learned Lawyer appearing on behalf of the Income Tax Department requested for some time to file reply.

List the matter on 17.09.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 27th day of July, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL